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Government of India Ministry of Finance (Department of Revenue)

New Delhi, the 5th June, 1978.

## MOTIFICATION INCOME TAX

No.2339 (F.No.404/126/77-ITCC): In pursuance of sub-clause (iii) of clause (44) of section 2 of the Income-tax Act, 1961 (45 of 1961), the Gentral Government hereby makes the following amendment in the notification of the Covernment of India in the Department of Levenue and Banking No. 1805 (F. No. 404/126/77-IFC) dated 4.6.77. namely: in the said notification for the letters and words "S/Shri Chhammi Lal and E.C. Panwar, being gazetted officers of the Central Government the words and letters "Shri Chhammi Lal, being a gazetted officer of the Central Government" shall be substituted.

> ( E. Venkataraman ) Deputy Secretary to the Government of India.

The Manager, Government of India Press, Hew Delhi.

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